## Central Administrative Tribunal Principal Bench, New Delhi.

## CP-511/2013 in OA-3257/2012

New Delhi, this the 22<sup>nd</sup> day of August, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

> Subhash Chander S/o Sh. Madan Lal, R/o A-7/1, 1<sup>st</sup> Floor, Gali No. 2, Sewak Park, Uttam Nagar, Dwarka Mor, (Near Oxford Convent School), New Delhi-110059.

Petitioner

(through Sh. S.K. Gupta)

Versus

- Dr. Syamal Kumar Sarkar, Secretary, Ministry of Personnel, Govt. of India, North Block, New Delhi.
- Smt. Padma T.
   Acting Principal Registrar (Estt.),
   Central Administrative Tribunal,
   Principal Bench, 61/35, Copernicus Marg,
   New Delhi.

Respondents

(through Sh. H.K. Gangwani)

## ORDER (ORAL)

## Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner on instructions submits that the petitioner wants to withdraw this CP. Accordingly, this CP is dismissed as withdrawn.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

/ns/